

GOVERNMENT OF RAJASTHAN  
LAW & LEGAL AFFAIRS DEPARTMENT

No. F.1(2)Nyay/2016

Jaipur, Date 08-08-2018

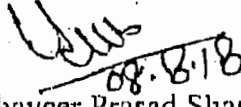
NOTIFICATION

In partial modification of the earlier notification No. F.1(2)Nyay/2016 dated 13.10.2017, in exercise of the powers conferred by sub-section (1), 1(A) and (2) of section 3 of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015 and the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts (Amendment) Ordinance, 2018, the State Government, in consultation with the Rajasthan High Court specify the pecuniary value of commercial disputes more than Rs. Five lacs and constitutes 7 Commercial Courts (District Judge level), as under:-

| S. N. | Name of court                  | Place of sitting | Jurisdiction  |
|-------|--------------------------------|------------------|---|
| 1     | Commercial Court, Ajmer        | Ajmer            | All districts falling in Ajmer Division   |
| 2     | Commercial Court, Jodhpur      | Jodhpur          | All districts falling in Jodhpur Division & all districts falling in Bikaner Division |
| 3     | Commercial Court, Kota         | Kota             | All districts falling in Kota Division  |
| 4     | Commercial Court, Udaipur      | Udaipur          | All districts falling in Udaipur Division   |
| 5     | Commercial Court, No.2, Jaipur | Jaipur           | Cases to be transferred from Commercial Court No.1, Jaipur                            |
| 6     | Commercial Court, No.3, Jaipur | Jaipur           | Cases to be transferred from Commercial Court No.1, Jaipur                            |
| 7     | Commercial Court, No.4, Jaipur | Jaipur           | Cases to be transferred from Commercial Court No.1, Jaipur                            |

Note: The nomenclature of the existing Commercial Court, Jaipur is changed as Commercial Court No.1, Jaipur having jurisdiction of all districts falling in Jaipur Division and all districts falling in Bharatpur Division.

By Order of H.E. the Governor

  
(Mahaveer Prasad Sharma)

Principal Secretary To the Government

**RAJASTHAN HIGH COURT, JODHPUR**

No.Gen/II/01/2015/988

Dated:09.8.2018

Copy forwarded to the following for information and necessary action:-

1. All Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench (Registrar CPC with a request to upload the same on high court website),
2. District Judge, Ajmer/ Jodhpur/ Kota/ Udaipur/ Jaipur Metro./ Jaipur Dist.
3. Concerned Commercial Courts.
4. A.O.J. (Confidential/ RJS Estt./ SC Estt./ Statistics/ Budget/ Building & computer cell).

  
REGISTRAR (RULES)